

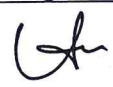
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) SR No. 4178/9/HDB//2017
NAME OF THE COMPANY	Golden Jubilee Hotels Pvt Limited
NAME OF THE PETITIONER(S)	Star Mercantile
NAME OF THE RESPONDENT(S)	Golden Jubilee Hotels Pvt Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Arjun Reddy	Advocate	arjunreddy@gmail.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. Shri Arjun Reddy on behalf of M.S.Srinivasa Iyengar, Learned Counsel for Petitioner.

Learned Counsel for Petitioner submits that he has already complied with the objection raised by the Registry and sought time. Case is posted to 06.12.2017.



Member (T)

pc



Member (J)